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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02.01.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

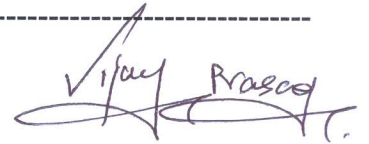
APPLICATION NUMBER :  
PETITION NUMBER : CP/5/2016  
NAME OF THE PETITIONER(S) : FIRST CITY INVESTMENTS LTD  
NAME OF THE RESPONDENT(S) : LOVEDALE SPAS (I) LTD + 3  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

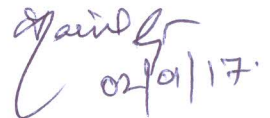
T.H. VIJAY PRASAD  
Practicing Company Secretary

Counsel for the petitioners



HARISH CHOWDHURY, T  
FOR T.M. NAIDU & CO.,  
ADVOCATES.

COUNSEL FOR RESPONDENTS.

  
02/01/17

**ORDER**

Shri T M Vijay Prasad, PCS, representing both the parties present. Shri Harish Chowdhury, counsel for petitioner submitted that they have filed rejoinder on 11.11.2016 by serving a copy to the other side and reported ready for submitting arguments. Counsel for respondents sought time for filing reply. Time extended for filing sur rejoinder, if any, by serving a copy of the same to the other side, before the next date of hearing. The matter is posted for final hearing. Put up on 12.01.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)